

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP-1221/2016

IN THE MATTER OF:

J.K. Lakshmi Cement Ltd.

.... Applicant/petitioner

Vs.

Pan Realtors Pvt. Ltd.

... Respondent

Order under Section 433, 434 & 439 of the Companies Act

Order delivered on 31.08.2017

Coram:

**CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President**

**Ms. Deepa Krishan
Hon'ble Member (T)**

For the Applicant/petitioner :

For the Respondent :

ORDER

Learned counsel for the petitioner requests for some more time to comply with the order dated 22.08.2017.

List for further consideration on 12.09.2017.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
MEMBER(TECHNICAL)